

stretches of the tracks, provision of medical facilities, deployment of nine mountain rescue teams, installation of ten Automatic Weather Stations, etc.

India unsafe country for women

*11. SHRI RAVI PRAKASH VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether as per a recent survey, India is the most dangerous and unsafe country for women;
- (b) if so, the details thereof;
- (c) the reasons for the same; and
- (d) the details of cases of rapes, murders and molestation of women registered during the last year and current year, till date, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Government's attention has been drawn to a recent report in the media on this subject. This report is not based on any scientific survey or facts but is a poll of a statistically insignificant sample of persons and presents a distorted picture of the comparative state of women safety in different countries. Even a quick comparison of available global data disproves the poll finding. The said polling survey has been rejected by the National Commission for Women as it is based on perception and flawed methodology.

(d) As per the available published information by National Crime Records Bureau for 2015 and 2016, the number of cases of rapes, murders and molestation of women registered, State-wise, is given in the Statement.

Statement

*Number of cases of rapes, murders and molestation of women registered,
State-wise*

Sl. No.	State/UT	Rape		Assaults (molestation)		Murder (women)	
		2015	2016	2015	2016	2015	2016
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1027	994	4616	4829	428	411
2.	Arunachal Pradesh	71	92	101	109	9	11

1	2	3	4	5	6	7	8
3.	Assam	1733	1779	4293	3378	185	220
4.	Bihar	1041	1008	198	324	340	318
5.	Chhattisgarh	1560	1626	1868	1770	338	347
6.	Goa	86	61	150	143	11	16
7.	Gujarat	503	982	1164	1224	269	288
8.	Haryana	1070	1187	1886	1860	197	226
9.	Himachal Pradesh	244	252	434	410	25	28
10.	Jammu and Kashmir	296	256	1343	1235	19	24
11.	Jharkhand	1053	1109	844	667	137	174
12.	Karnataka	589	1655	5112	5260	574	547
13.	Kerala	1256	1656	3987	4029	97	99
14.	Madhya Pradesh	4391	4882	8049	8717	656	645
15.	Maharashtra	4144	4189	11713	11396	780	756
16.	Manipur	46	55	84	65	16	18
17.	Meghalaya	93	190	95	68	23	11
18.	Mizoram	58	23	75	71	11	13
19.	Nagaland	35	26	8	14	12	9
20.	Odisha	2251	1983	6499	8252	666	591
21.	Punjab	886	838	1123	1025	194	201
22.	Rajasthan	3644	3656	4813	4839	224	238
23.	Sikkim	5	92	21	34	4	7
24.	Tamil Nadu	421	319	1163	854	532	468
25.	Telangana	1105	1278	3608	3767	418	311
26.	Tripura	213	207	352	214	52	64
27.	Uttar Pradesh	3025	4816	7885	11335	1135	1217
28.	Uttarakhand	283	336	318	344	53	47
29.	West Bengal	1199	1110	5069	4177	737	983
TOTAL (STATES)		32328	36657	76871	80410	8142	8288

1	2	3	4	5	6	7	8
30.	Andaman and Nicobar Islands	36	30	57	46	8	6
31.	Chandigarh	72	68	76	76	3	3
32.	Dadra and Nagar Haveli	8	14	5	1	3	1
33.	Daman and Diu	5	12	7	4	1	0
34.	Delhi UT	2199	2155	5367	4165	124	123
35.	Lakshadweep	0	5	6	1	0	0
36.	Puducherry	3	6	33	43	10	8
TOTAL (UTs)		2323	2290	5551	4336	149	141
TOTAL (ALL INDIA)		34651	38947	82422	84746	8291	8429

Source: Crime in India

Setting up of handloom clusters under NHDP in Andhra Pradesh

*12. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of TEXTILES be pleased to state:

(a) whether Government had set up block level Handloom Clusters under National Handloom Development Programme (NHDP) in the State of Andhra Pradesh;

(b) if so, the details thereof;

(c) whether Government is concentrating/focusing on promoting products which are specific to particular geographical area of Andhra Pradesh;

(d) if so, the details thereof; and

(e) if not, the reason therefor?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) During 2015-16 to 2018-19 (till date), the Government of India, Ministry of Textiles has sanctioned 22 Block Level Clusters under National Handloom Development Programme (NHDP) in the State of Andhra Pradesh as detailed below: